

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.156/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M

Name of the Company	Sushil Kumar Ganeriwala. -Versus-Bengal Brahmaputra Developers Pvt. Ltd. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS. SANJAY KUMAR GUPTA (PES)
2. CS. ROHIT KUMAR KESHRI (PES) } PETITIONER

Rohit Keshri
29/11/17

1. SWAPNA CHOUBEY
2. MOHAN GOENKA

ADV. }
PCC } Respondent

29/11/2017

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 02/01/2018 for remaining arguments.

8d

(Jinan K.R.)
Member (J)

8d

(V.P.Singh)
Member (J)